

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7720/2004

(From the judgment and order dated 05/03/2004 in OP No.199/2001 of  
The NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION, NEW DELHI)

R.D. NAGPAL

Petitioner(s)

VERSUS

VIJAY DUTT & ANR.

Respondent(s)

(With prayer for interim relief )

Date: 28/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. E.C. Agrawala, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agrawala, Adv.

Ms. Manu Krishnan, Adv.

For Respondent(s)

Mr. S.K. Sharma, Adv.

Mr. Mukesh Verma, Adv.

Mr. Manish Shanker, Adv.

for Mr. Yash Pal Dhingra, Adv.

UPON hearing counsel the Court made the following

O R D E R

in a period of four  
weeks.

Respondents to file Counter affidavit with

Sarita

(Madhu Saxena)

Court Master